

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2913
TO BE ANSWERED ON 04.01.2018

BENEFITS TO BPL PEOPLE

2913. SHRI JUGAL KISHORE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the people living Below Poverty Line (BPL) in the country as per BPL Census, State-wise;
- (b) whether the BPL list or BPL Census is being used to ascertain beneficiaries under poverty alleviation programmes;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The poverty lines for 2011-12 were computed by the erstwhile Planning Commission following the Tendulkar methodology. The State wise number of people living Below Poverty Line in rural and urban areas as per the Tendulkar methodology is given in **Annexure.**

(b) to (d): A combined Socio Economic and Caste Census (SECC), 2011 was conducted by the -State Governments and Union Territory Administrations with the financial and technical support of the Ministry of Rural Development to generate information on a large number of socio- economic indicators for ranking of households across the country both in rural and urban areas. The SECC data and its findings are being used in the implementation of rural development programmes, viz. Deen Dayal Antyodaya Yojana- National Rural Livelihoods Mission, Pradhan Mantri Awaas Yojana- Gramin and Deen Dayal Upadhyaya Grameen Kaushalya Yojana. However, central assistance to States/Union Territories under National Social Assistance Programme is determined on the basis of BPL population of the State.

Annexure
Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2913
due for answer on 04.01.2018

Number and Percentage of Population Below Poverty Line By States - 2011-12
(Tendulkar Methodology)

S. No.	States	Rural		Urban		Total	
		%age of Persons	No. of Persons (lakhs)	%age of Persons	No. of Persons (lakhs)	%age of Persons	No. of Persons (lakhs)
1	Andhra Pradesh	11	61.8	5.8	17	9.2	78.8
2	Arunachal Pradesh	38.9	4.2	20.3	0.7	34.7	4.9
3	Assam	33.9	92.1	20.5	9.2	32	101.3
4	Bihar	34.1	320.4	31.2	37.8	33.7	358.2
5	Chhattisgarh	44.6	88.9	24.8	15.2	39.9	104.1
6	Delhi	12.9	0.5	9.8	16.5	9.9	17
7	Goa	6.8	0.4	4.1	0.4	5.1	0.8
8	Gujarat	21.5	75.4	10.1	26.9	16.6	102.2
9	Haryana	11.6	19.4	10.3	9.4	11.2	28.8
10	Himachal Pradesh	8.5	5.3	4.3	0.3	8.1	5.6
11	Jammu & Kashmir	11.5	10.7	7.2	2.5	10.3	13.3
12	Jharkhand	40.8	104.1	24.8	20.2	37	124.3
13	Karnataka	24.5	92.8	15.3	37	20.9	129.8
14	Kerala	9.1	15.5	5	8.5	7.1	23.9
15	Madhya Pradesh	35.7	191	21	43.1	31.6	234.1
16	Maharashtra	24.2	150.6	9.1	47.4	17.4	197.9
17	Manipur	38.8	7.4	32.6	2.8	36.9	10.2
18	Meghalaya	12.5	3	9.3	0.6	11.9	3.6
19	Mizoram	35.4	1.9	6.4	0.4	20.4	2.3
20	Nagaland	19.9	2.8	16.5	1	18.9	3.8
21	Orissa	35.7	126.1	17.3	12.4	32.6	138.5
22	Punjab	7.7	13.4	9.2	9.8	8.3	23.2
23	Rajasthan	16.1	84.2	10.7	18.7	14.7	102.9
24	Sikkim	9.9	0.4	3.7	0.1	8.2	0.5
25	Tamil Nadu	15.8	59.2	6.5	23.4	11.3	82.6
26	Tripura	16.5	4.5	7.4	0.8	14	5.2
27	Uttar Pradesh	30.4	479.4	26.1	118.8	29.4	598.2
28	Uttarakhand	11.6	8.2	10.5	3.4	11.3	11.6
29	West Bengal	22.5	141.1	14.7	43.8	20	185
30	Puducherry	17.1	0.7	6.3	0.6	9.7	1.2
31	A & N Islands	1.6	0.04	0	0	1	0.04
32	Chandigarh	1.6	0.004	22.3	2.3	21.8	2.3
33	Dadra & Nagar Haveli	62.6	1.2	15.4	0.3	39.3	1.4
34	Daman & Diu	0	0	12.6	0.3	9.9	0.3
35	Lakshadweep	0	0	3.4	0.02	2.8	0.02
	All India	25.7	2166.6	13.7	531.2	21.9	2697.8